

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 16.02.2024**

**Appeal No. 301 of 2023**

AB investments ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Umesh Waydande, Advocate i/b Vivaka Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH**

**Appeal No. 302 of 2023**

Bluesnow Suppliers Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Umesh Waydande, Advocate i/b Vivaka Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH**

**Appeal No. 303 of 2023**

Prosperous Vyapaar Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Umesh Waydande, Advocate i/b Vivaka Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH  
Appeal No. 304 of 2023**

Parton Commercial Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Umesh Waydande, Advocate i/b Vivaka Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**AND  
Appeal No. 305 of 2023**

Polo-Setco Tie Up Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Umesh Waydande, Advocate i/b Vivaka Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**ORDER:**

1. Adjourned due to non-availability of bench. List on April 23, 2024.

Ms. Meera Swarup  
Technical Member

16.02.2024  
msb